

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
3rd & 4th Floor, Chanderlok Building, 36, Janpath, New Delhi – 110 001  
Tel No.:011-23753915 / Fax No.:011-23753920

No.L-7/105(121)/2007-CERC

Dated: 28<sup>th</sup> May, 2012

**PUBLIC NOTICE**

**Subject: Draft Amendment to Central Electricity Regulatory Commission (Open Access in inter-State Transmission) Regulations, 2008**

In exercise of powers conferred under Section 178 of Electricity Act, 2003 (the Act), the Commission has made draft regulations to amend Central Electricity Regulatory Commission (Open Access in inter-State Transmission) Regulations, 2008, The draft regulation is annexed to this notice and can also be downloaded.

2. Notice is hereby given under sub-section (2) of Section 178 of the Act read with Section 23 of the General Clauses Act, 1897 that comments/suggestions/ objections on the draft regulations may be sent to the undersigned latest by **18<sup>th</sup> June 2012**.

3. The comments/suggestions/objections received after the stipulated date in the Commission's office may not be considered while finalizing these regulations.

**Sd/-**  
**(Rajiv Bansal)**  
**Secretary**